

*Assurances Report*

of Parliament during the current session and assented to since a report was last made to the House on the 16th November, 1971

(1) The Stamp and Excise Duties (Amendment) Bill, 1971 ,

(2) The Industrial Disputes (Amendment) Bill, 1971 ,

(3) The Railway Passenger Fares Bill 1971 ,

(4) The Tax on Postal Articles Bill 1971

(5) The Inland Air Travel Tax Bill 1971 ,

(6) The Air Corporations (Amendment), Bill, 1971 ,

(7) The Arms (Amendment) Bill 1971.

COMMITTEE ON PUBLIC UNDERTAKINGS

SIXTH TENTH AND ELEVENTH REPORTS

DR KALLAS (Bombay South) I beg to present the following Reports of the Committee on Public Undertakings -

(1) Sixth Report regarding action taken by Government on the recommendations contained in their Seventieth Report (Fourth Lok Sabha) on India Tourism Development Corporation.

(2) Tenth Report regarding action taken by Government on the recommendations contained in their Sixty-ninth Report (Fourth Lok Sabha) on Air India

(3) Eleventh Report regarding action taken by Government on the recommendations contained in their Forty-ninth Report (Fourth Lok Sabha) on Industrial Finance Corporation of India.

COMMITTEE ON GOVERNMENT ASSURANCES

SECOND REPORT

SHRI V. SHANKER GIRI (Damoh) :

I beg to present the Second Report of the Committee on Government Assurances.

10 04 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) Sir I rise to announce that Government Business in this House during the week commencing from 20th December, 1971, will consist of

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of The Union Territories Taxation Laws (Amendment) Bill 1971

The Essential Commodities (Amendment) Bill, 1971, as passed by Rajya Sabha

The Uttar Pradesh Cantonments (Control of Rent and Eviction) (Repeal) Bill, 1971, as passed by Rajya Sabha.

(3) Consideration of an amendment moved by Rajya Sabha in the Prevention of Insults to National Honours Bill, 1971

(4) Consideration and passing of The Contempt of Court Bill, 1971, as passed by Rajya Sabha

The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts of Nagaland, Bill), 1971.

The Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Bill, 1971

The Diplomatic Relations (Vienna Convention) Bill, 1971.